

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**



C. P. NO. 55(ND)2008  
CA. NO.

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

**NAME OF THE COMPANY:** Sh. Krishna Bans Basadur and Ors. V/s. Installment supply Ltd.

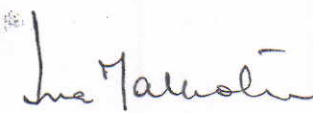
**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	BHUVAN GUPTA	ADVOCATE	RESPONDENT	
2.	VIVEK MALIK	ADVOCATE	PETITIONERS	

**ORDER**

A request for adjournment is being made by both the counsels. At their request, the matter is adjourned to 17.10.2016.

2. Be listed for final disposal.

  
(Ina Malhotra)  
Member Judicial